

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 27th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Ms. Anusha Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava for R-1

Mr. Vikrant Pachnanda
Mr. Mahesh Agarwal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **17.05.2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk